

Seventeenth Lok Sabha

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Title: Introduction of the Pre-Legislative Consultation Bill, 2019.

SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): Sir, I beg to move for leave to introduce a Bill to provide for mandatory pre-legislative consultation mechanisms within each Ministry or Department of the Central Government, establishment of internal teams to co-ordinate such consultations and for all matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for mandatory pre-legislative consultation mechanisms within each Ministry or Department of the Central Government, establishment of internal teams to co-ordinate such consultations and for all matters connected therewith or incidental thereto.”

The motion was adopted.

SHRIMATI SUPRIYA SADANAND SULE : Sir, I introduce** the Bill.
